GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
STARRED QUESTION NO. *475
TO BE ANSWERED ON JULY 25, 2019

CITIES SELECTED UNDER SCM

No. 475.   SHRI BHAGIRATH CHAUDHARY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a)   the names of cities of Rajasthan selected among the major 100 cities of the country by the Government under the Smart Cities Mission (SCM) along with the phases in which these cities have been selected;

(b)   the names of cities of the country where work has been started after allocation of budget under the said Mission, State-wise;

(c)   whether necessary budget was allocated for Ajmer city also after its selection for development as smart city under the said Mission, if so, the funds allocated and spent so far thereon along with the period during which such funds were allocated;

(d)   whether the work in Ajmer city has almost been stalled due to the laxity of administrative officers;

(e)   if so, the action being taken by the Government to implement the project at the earliest?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a) to (e): A statement is laid on the Table of the House.

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STATEMENT

STATEMENT REFERRED TO IN REPLY OF PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO. *475 FOR ANSWER ON 25.07.2019 REGARDING "CITIES SELECTED UNDER SCM".

(a): 4 cities of Rajasthan selected among the 100 Smart Cities are Jaipur, Udaipur, Ajmer and Kota. The details of selection are as below:

S.No.	City	Round	Selection as Smart City
1.	Jaipur	1	January, 2016
2.	Udaipur	1	January, 2016
3.	Ajmer	2	September, 2016
4.	Kota	2	September, 2016

(b): Works have been started in all 100 Smart Cities. The State-wise list of cities is attached at Annex-1.

(c) to (e): As per Smart Cities Mission(SCM) Guidelines, Central Government allocates Rs. 500 crore to every city over the Mission period and releases in instalments. An equal amount of Rs. 500 crore, on a matching basis, is to be provided by the State Government/Urban Local Body(ULB). Balance funds required for the implementation of Smart City Proposals (SCP) are arranged through convergence with different Schemes/Missions of the Central/State Governments, loans, land value capture, Public-Private Partnerships(PPPs) and local bodies' own resources.

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The implementation of the Smart Cities Mission at the city level is done by a Special Purpose Vehicle (SPV) created for the purpose. The SPVs plan, appraise, approve, implement, manage, operate, monitor and evaluate their Smart City projects.

Government of India has released a total of Rs. 196 crore to Ajmer (Rs. 2 crore in 2015-16, Rs. 92 crore in 2016-17 and Rs. 102 crore in 2017-18). So far, city SPV has reported utilization of Rs. 93.54 crore.

As on 19th July, 2019, 80 projects worth Rs. 909 crore have been tendered; out of this, works have been grounded for construction for 69 projects of Rs. 846 crore; and 29 projects of Rs. 129 crore have been completed by Ajmer Smart City.

Ministry is regularly interacting with the States / Smart Cities through video conferences, review meetings, field visits, regional workshops etc. at various levels to assess the performance of the cities and to handhold them for improving the same. Apart from the guidance of domain experts participating in the regional workshops, cities also benefit from peer-to-peer learning during these interactions. At the national level, the implementation of Smart Cities Mission is being monitored by an Apex Committee headed by Secretary, Ministry of Housing and Urban Affairs. At State level, State level High Powered Steering Committee (HPSC) chaired by the Chief Secretary has been established to review the progress of its Smart Cities. Further, Government Nominee Directors of Ministry of Housing and Urban Affairs, on the Boards of SPVs, are monitoring the progress in respective cities on a regular basis.

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State-wise list of Smart Cities

S.No.	Name of State/UT/City
	Andaman &Nicobar Islands
1	Port Blair
	Andhra Pradesh
2	Amaravati
3	Kakinada
4	Tirupati
5	Vishakhapatnam
	Arunachal Pradesh
6	Itanagar
7	Pasighat
	Assam
8	Guwahati
	Bihar
9	Bhagalpur
10	Biharsharif
11	Muzaffarpur
12	Patna
	Chandigarh
13	Chandigarh
	Chhattisgarh
14	Bilaspur
15	Atal Nagar (Naya Raipur)
16	Raipur
	Dadra and Nagar Haveli
17	Silvassa
	Daman and Diu
18	Diu
	Delhi
19	New Delhi Municipal Council
	Goa
20	Panaji

S.No.	Name of State/UT/City
	Gujarat
21	Ahmedabad
22	Dahod
23	Gandhinagar
24	Rajkot
25	Surat
26	Vadodara
	Haryana
27	Faridabad
28	Karnal
	Himachal Pradesh
29	Dharamshala
30	Shimla
	Jammu and Kashmir
31	Jammu
32	Srinagar
	Jharkhand
33	Ranchi
	Karnataka
34	Belagavi
35	Bengaluru
36	Davanagere
37	Hubballi-Dharwad
38	Mangaluru
39	Shivamogga
40	Tumakuru
	Kerala
41	Kochi
42	Thiruvananthapuram
	Lakshadweep
43	Kavaratti
	Madhya Pradesh
44	Bhopal
45	Gwalior
46	Indore
47	Jabalpur

S.No.	Name of State/UT/City
48	Sagar
49	Satna
50	Ujjain
	Maharashtra
51	Aurangabad
52	Kalyan-Dombivali
53	Nagpur
54	Nashik
55	Pimpri-Chinchwad
56	Pune
57	Solapur
58	Thane
	Manipur
59	Imphal
	Meghalaya
60	Shillong
	Mizoram
61	Aizawl
	Nagaland
62	Kohima
	Odisha
63	Bhubaneswar
64	Rourkela
	Puducherry
65	Puducherry
	Punjab
66	Amritsar
67	Jalandhar
68	Ludhiana
	Rajasthan
69	Ajmer
70	Jaipur
71	Kota
72	Udaipur
	Sikkim
73	Gangtok

S.No.	Name of State/UT/City
74	Namchi
	Tamil Nadu
75	Chennai
76	Coimbatore
77	Erode
78	Madurai
79	Salem
80	Thanjavur
81	Thoothukudi
82	Tiruchirappalli
83	Tirunelveli
84	Tiruppur
85	Vellore
	Telangana
86	Karimnagar
87	Warangal
	Tripura
88	Agartala
	Uttar Pradesh
89	Agra
90	Aligarh
91	Prayagraj (Allahabad)
92	Bareilly
93	Jhansi
94	Kanpur
95	Lucknow
96	Moradabad
97	Saharanpur
98	Varanasi
	Uttarakhand
99	Dehradun
	West Bengal
100	New Town Kolkata

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